

a passing phase and ultimately the agriculturists of this country would consume fertilizers to a greater extent than our own capacity to produce them. We cannot say anything more than this at present. Government have schemes for developing smaller plants; for instance, there are certain factories in Mysore, two for the purpose of manufacturing heavy chemicals. All these have to be considered in the light of the demands that arise in the future

MR. CHAIRMAN: Question No. 127.

INTERNATIONAL COMMODITY AGREEMENTS

*127. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of International Commodity Agreements, other than agreements in respect of wheat, entered into between India and foreign countries during 1951 and 1952;

(b) the names of the countries with whom such agreements were entered; and

(c) the amount of trade carried on between India and each such country during the said period?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) None.

(b) and (c). Do not arise.

SHRI H. N. KUNZRU: May I know whether the International Wheat Agreement has expired?

SHRI T. T. KRISHNAMACHARI: It is about to expire; it is in its last gasps.

M-R. CHAIRMAN: Question No. 128.

IMPLEMENTATION OF ESTIMATE? COMMITTEE RECOMMENDATIONS

*128. SHRI S. MAHANTY: Will the Minister for IRRIGATION AND POWER be pleased to state the action taken by Government to implement the general recommendations of the Estimates Committee (1951-52) made in their

fifth Report, in respect of the multipurpose River Valley Scheme?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): Two statements showing (i) the decisions taken on the recommendations of the Estimates Committee in their Fifth Report (1951-52), and (ii) the action taken so far to implement the general recommendations as accepted by Government, are laid on the Table of the House. [See Appendix IV, Annexure Nos. 42 and 43.]

SHRI S. MAHANTY: May I invite the attention of the hon. Minister to recommendation No. 39 of the Estimates Committee's 1951-52 Report, and ask if the Hirakud Project is submitting quarterly reports to Government?

(No reply.)

SHRI S. MAHANTY: Sir, about recommendation No. 41, may I know at what stage the consideration is at the moment?

MR. CHAIRMAN: That is, regarding the giving of reasonable facilities and amenities to the staff employed in the various projects. At what stage is the consideration of the matter by Government of continuing the construction allowance?

SHRI J. S. L. HATHI: The first part of the recommendation is that the staff employed in the various projects should be given reasonable facilities, and amenities. This was the recommendation and Government have agreed to it.

SHRI S. MAHANTY: No, Sir. My question was this. The Estimates Committee in their fifth report said that the tendency was to overdo it in Hirakud, and their recommendation was that the grant of construction allowance to the staff at Hirakud must be stopped. It was some sort of a mandate. I wanted to know at what stage the consideration is at the moment, because one year has passed.

SHRI J. S. L. HATHI: What facilities are considered to be overliberal has to be considered, and Government is taking steps to see that reasonable facilities are given and offers are stopped.

MR. CHAIRMAN: The Estimates Committee made a recommendation that the construction allowance should be stopped, and the hon. Member says it was not a mere recommendation but it had a mandatory character. The hon. Minister says that it is under consideration. He wishes to know at what stage is that consideration.

SHRI J. S. L. HATHI: The construction allowance is being continued.

SHRI S. MAHANTY: As regards recommendation No. 46, Government have said that they have accepted the recommendation. The recommendation was that the reasons for all decisions should be recorded in writing. May I know if this procedure is being followed by the Hirakud Board also?

SHRI J. S. L. HATHI: Yes, Sir.

SHRI S. MAHANTY: May I know if they have recorded in writing the circumstances which led to the postponement of the construction of the power dam and the subsidiary channel?

SHRI J. S. L. HATHI: This is being done after Government accepted the recommendation.

ADVISORY COMMITTEE REPORT ON HIRAKUD DAM PROJECT

*129. SHRI S. MAHANTY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(o) the reasons why the 'Technical feasibility of the Hirakud Project' was included in the terms of reference of the Advisory Committee on Hirakud Dam Project, which was appointed by Government on the 10th January 1952;

(b) if so whether the Committee reported on the above mentioned point; if not, why not; and

(c) why Section III of the Report of the said Committee has been omitted from the printed Report?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI) : (a) and (b). By including 'technical feasibility of the Hirakud Project' in the terms of reference of the Advisory Committee it was only meant that the Committee should examine the soundness of the technical features as included in the revised project estimate and suggest readjustments and improvements where necessary. This was done by the Advisory Committee *vide* their recommendations in paragraphs 2.2 to 2.30 in Section II of the Report. It was not intended that the Committee should go into the broad question whether the construction of the Hirakud Dam Project was the best method of obtaining the benefits expected. This question had already been examined by the Advisory Committee in 1948 and their recommendations in this regard had been accepted.

(c) Section III of the Report omitted from the printed Report relates to 'Land acquisition and compensation'. This subject is under discussion with the State Government in consultation with the Planning Commission and it is not in the public interest to publish at this stage the observations of the Committee on this subject.

SHRI S. MAHANTY: As regards (a), I have to ask if the Government satisfied themselves as to the technical feasibility of the project before they undertook this work.

SHRI J. S. L. HATHI: So far as the feasibility of the dam was concerned, they were satisfied.

SHRI S. MAHANTY: Then, what has the hon. Minister to say about the Mazumdar Committee's observation that the present dam site was not an ideal one?

SHRI J. S. L. HATHI: The Committee has said that it is not an ideal one.